

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 42 of 2019

IN THE MATTER OF:

Indian National Shipowners Association

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant: Ms. Unnati Aorawal, Advocate.

For Respondent: Ms. Nikita Dwivedi, Advocate for R-2

O R D E R

18.02.2020 Due to paucity of time, the matter could not be taken up.

Post the Appeal 'For Hearing' on **24th April, 2020** at 2:00 P.M

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)